

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 1027/2017

RICHA KHARE

Petitioner(s)

VERSUS

ROHIT SINHA

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 48240/2017 and IA No.67316/2017-I/A FOR PRAYING FOR REFERRING OF THE MATRIMONIAL DISPUTES BETWEEN THE PARTIES FOR MEDIATION)  
IA No.48240/2017-EXEMPTION FROM FILING O.T.  
IA No.67316/2017-I/A FOR PRAYING FOR REFERRING OF THE MATRIMONIAL DISPUTES BETWEEN THE PARTIES FOR MEDIATION  
IA No.48238/2017-STAY APPLICATION

Date : 11-04-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL  
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Yadav Narender Singh, Adv.  
Mr. Mukesh K. Verma, Adv.  
Mr. Sudhanshu Tomar, Adv.  
For Mr. Anis Ahmed Khan, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.  
Ms. Anu Sawhney, Adv.  
Mr. Bhupender Kumar Bhardwaj, Adv.  
Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 17<sup>th</sup> April, 2018.

(ANITA MALHOTRA)  
COURT MASTER

(CHANDER BALA)  
COURT MASTER